



IN THE HIGH COURT OF KERALA AT ERNAKULAM

Thursday, 2ND April, 2020 At 11.00 AM

Before:

THE HON'BLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

THE HON'BLE MR. JUSTICE SHAJI P.CHALY

COURT NO. - ([Video Conferencing](#))

LIST 1 CAUSELIST

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
1	BA 2130/2020	SHAAN VS STATE OF KERALA	ADV P.G. JAYASHANKAR/PP
2	BA 2136/2020	RENJITH VS THE STATE OF KERALA	ADV. P.G. JAYASHANKAR/PP
3	BA 2009/2020	JASIR AND OTHERS VS THE STATE OF KERALA AND ANOTHER	ADV.C.S MANU/PP
4	B.A. 2305/2020	KRISHNA VS STATE OF KERALA	ADV. C.C ABRAHAM/PP
5	B.A 2302/2020	SHARATH P SHAJI VS STATE OF KERALA	ADV. C.C ABRAHAM/PP
6	B A 2297/2020	AJITH BABU VS STATE OF KERALA	ADV. C.C ABRAHAM/PP

7	BA 2206/2020	SHIBU VS THE STATE OF KERALA	ADV ALEXANDER GEORGE /PP
8	BA 87/2020	ARJUN AND ANOTHER VS STATE OF KERALA	ADV RASSAL JANARDHANAN A/PP
9	BA 2235/2020	GANESHA VS THE EXCISE RANGE OFFICER & STATE OF KERALA	ADV T.G. RAJENDRAN/PP
10	BA 1802/2020	JYOTHISH G VS THE STATION HOUSE OFFICER AND ANOTHER	ADV T.G. RAJENDRAN/PP

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LIST 2 CAUSELIST

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
11	WPC TMP-6/2020	T.N. PRATHAPAN M.P VS THE STATE OF KERALA AND OTHERS	ADV/ C.R. REKHESH SHARMA
12	WPC TMP-7/2020	THE GENERAL SECRETARY, KGMOA VS THE STATE OF KERALA AND OTHERS	ADV. P. SREEKUMAR
13	WPC TMP-8/2020	JOSSEY MATHEW VS STATE OF KERALA & OTHERS	ADV. SAM ISSAC POTHIYIL
14	WPC TMP-9/2020	V.M.SUNILKUMAR VERSUS UNION OF INDIA & OTHERS	ADV. RAJIT
15	WP (CRL) 68/2020	JEETHA AGNES VS UNION OF INDIA & OTHERS	ADV. C. RAJENDRAN
16	CRL APP 437/2020	THOMAS @ JOSHY VS STATE OF KERALA	ADV. GEORGE SEBASTIAN

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LIST 3 CAUSELIST

- NOTE: 1. THESE CASES SHALL NOT BE TAKEN UP TODAY
2. ALL THE CASES ARE ADJOURNED TO 08/04/2020 FOR INSTRUCTIONS.
3. ALL THE CASE FILES ALONG WITH THE CASE No AS ASSIGNED BELOW SHALL BE FORWARDED BY THE RESPECTIVE COUNSELS TO THE PUBLIC PROSECUTOR IN THE FOLLOWING EMAIL ADDRESS.

EMAIL ADDRESS:legalfactory@gmail.com

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
101	BA TMP-13/2020	JITHIN & OTHERS VS STATE OF KERALA	ADV. S K ADHITHYAN(K/681/2016) (A-1732)
102	BA TMP-14/2020	ELSON SAMUEL VS STATE OF KERALA COMPLAINANT	ADV. M. VIVEK
103	BA TMP-15/2020	BIJU VS. STATE OF KERALA & OTHERS	ADV. SASITH PANICKER

104	BA TMP- 16/2020	SHAMON VS. STATE OF KERALA & OTHERS	ADV. SASITH PANICKER
105	BA TMP- 17/2020	CHARLY VS RESPONDENT/STATE OF KERALA	ADV. BITTO.N.L. (B-780)
106	BA TMP- 18/2020	ARSHAD AND ANOTHER VS STATE OF KERALA	ADV. HARIS .E.A.
107	BA TMP- 19/2020 .	SAROJINI VS STATE OF KERALA & OTHERS	ADV. SASITH PANICKER,
108	BA TMP- 20/2020	VIJITH.B VS STATE OF KERALA AND ANOTHER	ADV. B. MOHAN LAL
109	BA TMP- 21/2020	VISHNU PRASAD VS STATE OF KERALA	ADV. PEEYUS A. KOTTAM

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